

Rep. by Act...56...of 1974, S. 2 & Sch. I.

**THE PUBLIC WAKFS (EXTENSION OF LIMITATION)
AMENDMENT ACT, 1967**

No. 22 OF 1967

[14th August, 1967]

An Act to amend the public Wakfs (Extension of Limitation) Act, 1959

Enacted by Parliament in the Eighteenth Year of the Republic of India as follows:—

1. This Act may be called the Public Wakfs (Extension of Limitation) Amendment Act, 1967. Short title.
2. In the Public Wakfs (Extension of Limitation) Act, 1959, in section 3, for the words, figures and letters "the 15th day of August, 1967", the words, figures and letters "the 31st day of December, 1968" shall be substituted. Amendment of section 3.